

**CENTRAL ADMINISTRATIVE TRIBUNAL
PRINCIPAL BENCH, NEW DELHI**

OA No.2509/2018

This the 16th day of July, 2018

**Hon'ble Ms.Praveen Mahajan, Member (A)
Hon'ble Mr. S.N.Terdal, Member (J)**

Virender Kumar Singh, Aged 56 Yrs. Appx.
Group-C (Post Telegraph Messenger)
S/o Ram Brikch Singh
R/o B-184, Bharat Vihar, Kakrola,
Dwarka, Sector-15,
N.Delhi-78. Applicant

(By Advocate: Shri Shrigopal Aggarwal)

Versus

1. Bharat Sanchar Nigam Ltd. Through
Chief Managing Director
Bharat Sanchar Nigam Ltd.
BSNL Bhavan, Janpath, New Delhi

2. Sr. GM (NMS),
BSNL, 6th Floor
CGO Complex, Lodhi Road.
New Delhi-03. ... Respondents

ORDER(ORAL)

Hon'ble Ms. Praveen Mahajan, Member (A)

Heard learned counsel for the applicant.

2. At the very outset, learned counsel for the applicant states that he seeks liberty to withdraw the instant OA to file fresh OA.

3. Accordingly, the OA is dismissed as withdrawn with liberty as aforesaid. No costs.

(S.N.Terdal)
Member(J)

(Praveen Mahajan)
Member(A)

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